

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:393  
ANSWERED ON:18.12.2001  
ALLOCATION OF FUNDS UNDER SCP AND TSP  
BIKRAM SARKAR;RAMESH CHANDAPPA JIGAJINAGI

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government have been implementing various schemes and programmes under the Special Component Plans (SCP) and Tribal Sub-Plan (TSP) since 1978 to achieve the overall development of Scheduled Castes and Scheduled Tribes, majority of whom live below poverty line;
- (b) if so, the details of the schemes/programmes formulated/being implemented by his ministry under SCP and TSP since their commencement;
- (c) the funds requisitioned and procured by his Ministry during the Sixth, Seventh, Eighth, Ninth and Tenth Five Year Plans for such schemes/programmes; and
- (d) the quantified benefits and targets achieved under these schemes?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIHA NAIDU)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 393 due for reply on 18.12.2001.

(a): Yes, Sir.

(b) to (d): The Ministry of Rural Development are implementing different Schemes and Programmes to provide employment opportunities and shelter to Below the Poverty Line people in the rural areas, with particular emphasis on those belonging to the Scheduled Castes and Scheduled Tribes. The Ministry have made specific provisions in the Guidelines of its Programmes for adequate flow of resources to the Scheduled Castes and Scheduled Tribes. These Programmes/Schemes, since the commencement of the SCP and TSP, were the Integrated Rural Development Programme (IRDP), the Training of Rural Youth for Self Employment (TRYSEM), the Development of Women & Children in Rural Areas (DWCRA), the Supply of Improved Toolkits to Rural Artisans (SITRA), the Ganga Kalyan Yojana (GKY), the Million Wells Scheme (MWS) and the Jawahar Rozgar Yojana (JRY). These Scheme were restructured with effect from 1st April, 1999 and the modified Schemes launched, namely, the Swarnajayanti Gram Swarozgar Yojana (SGSY), the Jawahar Gram Samridhi Yojana (JGSY), the Employment Assurance Scheme (EAS), the Indira Awaas Yojana (IAY) and the Accelerated Rural Water Supply Programme (ARWSP), all of which have provision for the Special Component Plan (SCP) and the Tribal Sub-Plan (TSP). The Wage Employment Programmes viz., the Employment Assurance Scheme (EAS) and the Jawahar Gram Samridhi Yojana (JGSY) have recently been merged to form the 'Sampoorna Grameen Rozgar Yojana', (SGRY) w.e.f. 25th September, 2001.

2. The Guidelines of the Swarnajayanti Gram Swarozgar Yojana (SGSY) stipulate that 50% of the Swarozgaries are to be SCs/STs while under the Jawahar Gram Samridhi Yojana (JGSY) 22.50% of the annual allocation is earmarked for Individual Beneficiary Schemes of SCs/STs. In the Employment Assurance Scheme (EAS), which is open to all the rural poor, preference is directed to Scheduled Castes/Scheduled Tribes. The "Sampoorna Grameen Rozgar Yojana" (SGRY) also provides for safeguards for SC/ST families Below the Poverty Line. Under the Indira Awaas Yojana (IAY), 60% of the funds are to be utilized for the benefit of SCs/STs. The Accelerated Rural Water Supply Programme (ARWSP) provides for the States/UTs to utilize a minimum of 25% of funds for provision of drinking water supply to SCs and a minimum of 10% for STs.

3. The Schemes/Programmes of the Ministry of Rural Development have been redesigned/restructured from time to time to tackle the emerging needs of the rural areas and have, therefore, come into operation at different points of time and do not spread over the entire period beginning from the commencement of the Sixth Five Year Plan. The Tenth Five Year Plan proposals have not yet been finalised.

4. The funds released by the Centre for the different Schemes and the achievements (Plan-wise) are indicated in Annexure - I.

Annexure-I

Schemewise Central Releases and Utilisation of funds under various Schemes/Programmes during 7th, 8th and 9th Plans

(Rs.in lakhs)

Sl. No	Name of the Scheme/ Programme	7th Five Year Plan		8th Five Year Plan		9th Five Year Plan	
		Central Release	Utilis- ation Release	Central Release	Utilisation Release	Central Release	Utilisation
1	JRY+/JGSY	213911.74	245807.66	1457626.1	1748723.4	788800.9	962048.27
2	IAY++	60742.89	78062.84	313420.74	377250.70	639446	810837.16
3	IRDP+++/SGSY	146525.76	331582.17	244711.67	487664.98	270114.1	459569.48
4	EAS#		603024.78	530022.79	783400.7	1033141.35	

+ Scheme was launched in April,1989; utilisation in the Ninth Plan upto November,2001.

++ IAY was launched in 1985-86 as a Sub-Scheme of JRY and became an independent Scheme w.e.f. 1.1.96.

+++ IRDP has been restructured into SGSY w.e.f. 1.4.99.Achievements for the Ninth Plan are upto July,2001.

# EAS was launched during 1993-94 and achievements for the Ninth Plan are upto Sept.,2001